## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P.179/1996 IN O.A.NO.1199/96



Monday, this the 12th day of February, 2001

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Pramod Kumar Shukla Aged about 41 years, R/O J-3/771, Khirki Extension, Malviya Nagar, New Delhi.

..Applicant

(By Advocate: Shri J.K.Bali)

## **VERSUS**

- 1. Shri C.L.Kaw,
  Chairman,
  Railway Board,
  Rail Bhawan, New Delhi-1.
- Shri I.P.S.Anand,
  Divisional Railway Manager,
  Delhi Division,
  Northern Railway, New Delhi.
- Shri Mishri Lal,
  Senior Station Manager,
  New Delhi Railway Station,
  Northern Railway,
  New Delhi.
- 4. Shri Om Prakash Gupta, Chief Ticket Inspector, New Delhi Railway Station, Northern Railway, New Delhi.

(By Advocate: Shri R.L.Dhawan)

....Respondents.

## ORDER (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

CP 179/1996 in OA-1199/96 is not pressed. The

same is accordingly dismissed as withdrawn. No costs.

(S.A.T.Rizvi)

Member (A)

/sunil/

(Ashok Agarwal)

Chairman